

ITEM NO.806

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 513/2011

ANIL HALDAR

APPELLANT(S)

VERSUS

MONINDER SINGH PANDHER & ORS.

RESPONDENT(S)

Date : 02-04-2025 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. Ajay Kumar Singh, AOR

For Respondent(s) : Mr. Divyadeep Chaturvedi, AOR (Mentioned by)

Dr. Vijendra Singh , AOR

Mr. Arvind Kumar Sharma, AOR

UPON being mentioned, the Court made the following
O R D E R

1. List on 03.04.2025.
2. To be taken up along with CrI.A. No.1570-1571/2025.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR